

(iii)	Pesticides	—	9.00	Litres
(iv)	BHC Powder	—	4.5	Quintals

(b) the CPWD have reported that complaints received at the Enquiry office and at the residential telephones of the officers are attend to promptly.

(c) Duty cards have been issued to each Mali, who is required to get the same signed by the Member of Parliament. These cards are checked by the supervisory staff for any adverse remarks and for taking remedial action.

Election of Cooperative Group Housing Societies

340. SHRI KAMAL CHAUDHRY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number and details of Cooperative Group Housing Societies in Delhi which did not hold mandatory Annual General Meetings and Annual elections as per Rule 62 of Delhi Cooperative Societies Rule 1973 during the years 1984, 1985 and 1986 and acted in violation of the Delhi Cooperative

Societies Act/Rules;

(b) the details of cooperative group housing societies out of the above whose office bearers also held office for more than two consecutive terms in violation of Sec. 30 (5) (a) of Delhi Cooperative Societies Act, 1972 during the period 1984 to 1987 to keep illegal control on the funds and management of the societies; and

(c) the details of action taken against each of the erring societies with dates, and the reasons for the delay in initiating the action if any?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) The list of such societies is given below as Statement—A.

(b) The list of such societies is given below as Statement—B.

(c) Action taken in the matter is also indicated in Statement 'A' and 'B' referred in reply to part 'a' and 'b' of the question.

STATEMENT-A

<i>S.No.</i>	<i>Name of the Society</i>		<i>Action taken</i>
1	2		3
1.	Anubhav	C.G.H.S. Ltd.	Requisition issued in 1986 and election held subsequently
2.	Aditi	" "	-do-
3.	Lucky Home	" "	-do-
4.	Ravi	" "	-do-
5.	Printers	" "	Requisition issued in 1987 and elections held subsequently
6.	Lok Nayak	" "	-do-
7.	Chetak	" "	-do-
8.	Tara	" "	-do-
9.	Sita Ram	" "	-do-
10.	Jatav	" "	-do-

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<i>S.No.</i>	<i>Name of the Society</i>		<i>Action taken</i>
<i>1</i>	<i>2</i>		<i>3</i>
11.	Anriksha	C.G.H.S. Ltd.	Requisition issued in 1987 and elections held subsequently
12.	New Swatic	" "	-do-
13.	Labour	" "	Superceded and administrator appointed.
14.	Sekhar	" "	Enquiry u/s 55 initiated.
15.	United India	" "	Requisition issued in 1989 election held subsequently.
16.	DSIDC Friends	" "	-do- in 1987
17.	Parwana	" "	Superceded and Administrator appointed.
18.	Bijlee	" "	Requisition issued in 1987, election held subsequently.
19.	Saraswati Enclave	" "	-do-
20.	Puja	" "	-do-

S.No.	Name of the Society		Action taken
1	2		3
21.	Mithila	C.G.H.S. Ltd.	-do- in 1986
22.	Vasundhara	" "	-do-
23.	Vidisha	" "	-do- in 1986
24.	Sharingini	" "	-do- in 1987
25.	Meena	" "	-do- in 1977
26.	Shree Jagdamba	" "	-do- in 1988
27.	New Delhi Appartments	"	-do- in 1987
28.	Delhi Rajdhanı	" "	-do- in 1987
29.	Shree Balaji	" "	-do- in 1986
30.	Jai Triveni	" "	-do- in 1986
31.	Central Delhi	" "	-do- in 1986

S.No.	Name of the Society	Action taken
1	2	3
32.	Cesain Kewal Ramji C.G.H.S. Ltd.	-do- in 1987
33.	East West " "	Requisition issued in 1987 and election held subsequently.
34.	Fancy " "	-do-
35.	Fine Home " "	-do-
36.	New Pragtisheel " "	-do-
37.	Manav " "	Inquiry u/s 55 ordered
38.	Milansar " "	Show cause notice u/s 32 issued and election held in 1987
39.	Young Friends " "	Requisition issued in 1987 and election held subsequently.
40.	Silver Oak " "	-do-

S.No.	Name of the Society	Action taken
1	2	3
41.	Ksheer Sagar C.G.H.S. Ltd.	Requisition issued in 1987 and election held subsequently.
42.	Naveentham " "	-do-
43.	Tarang " "	-do-
44.	Saraswati " "	-do-
45.	Vishwa Vihar " "	-do-
46.	Sports " "	-do- in 1986
47.	Shika " "	-do- in 1987
48.	Kamdhenu " "	-do-
49.	Manpower " "	-do-
50.	Geetanjali " "	-do-

<i>S.No.</i>	<i>Name of the Society</i>	<i>Action taken</i>
<i>1</i>	<i>2</i>	<i>3</i>
51.	Swaroop Sadan C.G.H.S. Ltd.	-do- in 1987
52.	Punjabi Saudagar " "	-do-
53.	Moonlight " "	-do- in 1986
54.	Vikalp " "	-do- in 1987
55.	Retreat " "	-do-
56.	New D.G.K. " "	-do-
57.	Sunrise " "	-do-
58.	Hill " "	-do-
59.	Nehru Sewa Sadan " "	-do-
60.	Technology " "	-do-
61.	Shri Mahavir " "	-do-

S.No.	Name of the Society	Action taken
1	2	3
62.	Arunodya C.G.H.S. Ltd.	-do- in 1988
63.	Vikrant "	-do- in 1986
64.	Habited " "	-do-
65.	Business and Professional women" "	-do-
66.	Kashmere Sahayak" "	-do-
67.	Press Association " "	-do-
68.	Hindustan Times Employees " "	-do-
69.	Nagarjuna " "	-do-
70.	CIS Officers " "	-do-
71.	AIIMS employees " "	-do-

S.No.	Name of the Society		Action taken
1	2		3
72.	Nav Bharat	C.G.H.S. Ltd.	-do- in 1986
73.	Allahabad Bank Staff	" "	-do-
74.	EIL employees	" "	-do-
75.	Gasta	" "	-do-
76.	Golden	" "	-do-
77.	South Delhi	" "	-do-
78.	Central Govt. Servants	" "	-do-
79.	Sudarshan	" "	-do-
80.	Dhudial	" "	S.C.N. u/s 32 issued
81.	Okhla	" "	Requisition issued in 1986 and elections held subsequently.

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S.No.	Name of the Society		Action taken
1	2		3
82.	Navyug	C.G.H.S. Ltd.	Requisition issued in 1986 and elections held subsequently.
83.	Oxford	" "	-do-
84.	Arya Nagar	" "	-do-
85.	Deluxe	" "	-do-
86.	Suryakiran	" "	-do-
87.	New Adarsh	" "	-do-
88.	Sidhartha	" "	-do-
89.	New Youth	" "	-do-
90.	Parvatiya Vikas	" "	-do-
91.	Vardhan	" "	-do-

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<i>S.No.</i>	<i>Name of the Society</i>	<i>Action taken</i>
<i>1</i>	<i>2</i>	<i>3</i>
92.	New India C.G.H.S. Ltd.	Requisition issued in 1986 and elections held subsequently.
93.	New Surya Kiran " "	-do-
94.	Arya " "	-do-
95.	New Laxmi " "	-do-
96.	Delhi Niwas " "	-do-
97.	Sukhdam " "	-do-
98.	Vandana " "	-do-
99.	New Arya " "	-do-
100.	Bathlas " "	-do-
102.	Manavthali " "	-do-
103.	Amar Jyoti " "	-do-

S.No.	Name of the Society		Action taken
1	2		3
104.	Vishal	C.G.H.S. Ltd.	Requisition issued in 1986 and elections held subsequently.
105.	Sunder	" "	-do-
106.	Adarsh	" "	-do-
107.	Starlight	" "	-do- in 1987
108.	Milan	" "	-do-
109.	IIT Teachers	" "	-do-
110.	Kasturba	" "	-do-
111.	Ajay	" "	-do-
112.	Azad	" "	-do-

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STATEMENT-B

<i>S.No.</i>	<i>Name of the Society</i>	<i>Action Taken</i>
<i>1</i>	<i>2</i>	<i>3</i>
1.	Aditi CGHS Ltd.	The society was directed to hold fresh elections and remove the office bearer who were in the office for more than two consecutives termed.
2.	United India CGHS Ltd.	The society was directed to hold fresh elections and remove the office bearer who were in the office for more than two consecutives termed.
3.	Sarasvati Enclave CGHS Ltd.	The society was directed to hold fresh elections and remove the office bearer who were in the office for more than two consecutives termed.
4.	Doordarshan CGHS Ltd.	The society was directed to hold fresh elections and remove the office bearer who were in the office for more than two consecutives termed.
5.	East West CGHS Ltd.	The society was directed to hold fresh elections and remove the office bearer who were in the office for more than two consecutives termed.
6.	Vidyut CGHS Ltd.	The society was directed to hold fresh elections and remove the office bearer who were in the office for more than two consecutives termed.
7.	Mahesh CGHS Ltd.	The society was directed to hold fresh elections and remove the office bearer who were in the office for more than two consecutives termed.

S.No.	Name of the Society	Action Taken
1	2	3
8.	Jaina CGHS Ltd.	The society was directed to hold fresh elections and remove the office bearer who were in the office for more than two consecutives termed.
9.	Delhi Officer CGHS Ltd.	The society was directed to hold fresh elections and remove the office bearer who were in the office for more than two consecutives termed.
10.	Samaj Kalyan CGHS Ltd.	The society was directed to hold fresh elections and remove the office bearer who were in the office for more than two consecutives termed.